

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Record of Proceedings

Petition No.98/2009

Subject: Review of the order dated 19.10.2005 in Petition No.97/2005- Seeking directions from the Commission to TNEB for adhering to CERC Tariff orders and regulations.

Date of Hearing: 9.7.2009

Coram: Dr. Pramod Deo, Chairperson
Shri R.Krishnamoorthy, Member
Shri V.S.Verma, Member

Petitioner: TNEB

Respondent: NLC

Parties present: Shri P.H.Parekh, Sr. Advocate, TNEB
Shri E.R.Kumar, Advocate, TNEB
Shri Ashish Vaid, Advocate, TNEB
Shri Shubranshu Padhi, Advocate, TNEB
Shri S.Soumyanarayanan, TNEB
Ms. V.Savitha, TNEB
Shri N.A.K.Sarma, Advocate, NLC
Shri R.Suresh, NLC

This application for review has been filed by the petitioner TNEB, for review of order dated 19.10.2005 in Petition No.97/2005 filed by Neyveli Lignite Corporation (NLC) seeking directions from the Commission to the petitioner for compliance of the tariff orders dated 1.2.2005 and 21.4.2005 and 7.4.2005.

2. The Commission heard the petitioner and ordered notice to the respondent. The petitioner was directed to serve copy of the petition to the respondent, latest by 20.7.2009, if not already done. The respondent was directed to file its reply, latest by 10.8.2009, with copy to the petitioner, who may file its rejoinder, if any, by 17.8.2009.

3. The review application is directed to be listed for hearing, on admission, on 25.8.2009.

Sd/-
(K.S.Dhingra)
Chief (Legal)